

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4663**  
TO BE ANSWERED ON 28.03.2025

**MISSION SHAKTI**

**4663. MS SAYANI GHOSH:**

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of schemes merged under Mission Shakti;
- (b) the details of the funds allocated and utilised to SAMBAL and SAMARTHYA along with the breakdown of each scheme covered under both the initiatives since inception;
- (c) the funds allocated and utilised under the Mission Shakti since its inception, year-wise and State wise; and
- (d) whether it is a fact that the funds for women safety were increased by only 7% between financial year 2022-23 to 2024-25 whereas the overall budget increased by 38.39%, if so, the details thereof along with the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) to (d): The Government of India has launched 'Mission Shakti' – an integrated women empowerment programme as an umbrella scheme for the safety, security, and empowerment of women, to be implemented during the 15th Finance Commission period, i.e., up to FY 2025-26. It has been in effect across the country since 1st April 2022.

Mission Shakti has two sub-schemes namely "**Sambal**" for safety and security of women and "**Samarthya**" for empowerment of women. The 'Sambal' has components of One Stop Centre (OSC), Women Helpline (WHL), Beti Bachao Beti Padhao (BBBP) and Nari Adalat. The 'Samarthya' has components of Shakti Sadan, Sakhi Niwas, Pradhan Mantri Matru Vandana Yojana, Palna and SANKALP: Hub for Empowerment of Women (SANKALP: HEW).

Mission Shakti is a Centrally Sponsored Scheme. Implementation of this scheme lies with the State Governments and UT Administrations. Funds are being released based on the guidelines of Department of Expenditure prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS) under various components of Mission Shakti. The State/ UT-wise details of funds released during FYs 2022-23 and 2023-24 are at **Annexure**.

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Annexure referred to in part (a) to (d) of Lok Sabha Unstarred Question No. 4663 for reply on 28.03.2025 asked by Ms Sayani Ghosh regarding 'Mission Shakti'

**State/UT-wise details of funds released under OSC**

Sl. No.	State/UT	Amount released (amount in cr.)	
		2022-23	2023-24
1	A&N Islands	0.15	1.36
2	Andhra Pradesh	0.73	6.06
3	Arunachal Pradesh	0.40	8.48
4	Assam	1.30	17.55
5	Bihar	0.00	0.00
6	Chandigarh	0.49	0.17
7	Chattishgarh	3.05	8.82
8	Dadra NHDD	0.00	0.50
9	Delhi	1.39	1.85
10	Goa	0.00	0.00
11	Gujarat	3.87	11.66
12	Haryana	1.87	5.95
13	Himachal Pradesh	0.19	4.03
14	J&K	0.00	3.36
15	Jharkhand	0.00	0.00
16	Karnataka	1.31	10.54
17	Kerala	1.39	0.00
18	Ladakh-UT	0.00	0.34
19	Lakshdweep	0.00	0.17
20	Madhya Pradesh	2.62	8.20
21	Maharashtra	0.69	15.40
22	Manipur	5.43	2.69
23	Meghalaya	2.33	3.22
24	Mizoram	1.78	2.83
25	Nagaland	1.97	5.46
26	Odisha	6.15	10.85
27	Puducherry	0.18	0.00
28	Punjab	0.00	3.89
29	Rajasthan	1.30	8.84
30	Sikkim	0.77	1.26
31	Tamil Nadu	6.97	11.59
32	Telangana	13.93	12.17
33	Tripura	0.18	0.00
34	Uttar Pradesh	3.47	18.13
35	Uttarakhand	1.53	4.37
36	West Bengal	0.28	0.00
	<b>Total</b>	<b>65.73</b>	<b>189.73</b>

**State/UT-wise details of funds released under WHL**

Sl. No.	State/UT	Amount released (amount in cr.)	
		2022-23	2023-24
1	A&N Islands	0.26	0.43
2	Andhra Pradesh	0.00	0.69
3	Arunachal Pradesh	0.28	0.55
4	Assam	0.00	0.28
5	Bihar	0.00	1.05
6	Chandigarh	0.50	0.19
7	Chattishgarh	0.28	0.55
8	Dadra NHDD	0.00	0.28
9	Delhi	0.00	0.00
10	Goa	0.78	0.55
11	Gujarat	0.00	1.13
12	Haryana	0.00	0.83
13	Himachal Pradesh	0.00	0.00
14	J&K	0.00	0.55
15	Jharkhand	0.00	0.83
16	Karnataka	0.00	0.95
17	Kerala	0.28	0.41
18	Ladakh-UT	0.00	0.28
19	Lakshdweep	0.00	0.28
20	Madhya Pradesh	0.54	0.38
21	Maharashtra	0.00	0.00
22	Manipur	0.00	0.00
23	Meghalaya	0.48	0.28
24	Mizoram	0.00	0.69
25	Nagaland	0.58	0.28
26	Odisha	0.45	0.54
27	Puducherry	0.00	0.00
28	Punjab	0.00	0.28
29	Rajasthan	0.38	0.76
30	Sikkim	0.00	0.28
31	Tamil Nadu	0.46	0.49
32	Telangana	0.74	0.00
33	Tripura	0.00	0.00
34	Uttar Pradesh	0.17	0.96
35	Uttrakhand	0.00	0.58
36	West Bengal*	0.00	0.00
	<b>Total</b>	<b>6.16</b>	<b>15.34</b>

\*Government of West Bengal is not implementing the WHL scheme.

**State/UT-wise details of funds released under BBBP**

(amount in Cr.)

Sl. No.	State/UT	2022-23	2023-24
1	Andhra Pradesh	5.2	0
2	Arunachal Pradesh	5.8	0
3	Assam	8.9	0
4	Bihar	6.6	0
5	Chhattisgarh	7.6	0
6	Goa	0	0
7	Gujarat	3.4	5.51
8	Haryana	0	4.94
9	Himachal Pradesh	1.19	2.8
10	J&K	0	5.43
11	Jharkhand	2.9	0
12	Karnataka	7.5	0
13	Kerala	3.1	0
14	Madhya Pradesh	5.7	13.69
15	Maharashtra	0	0
16	Manipur	0	0
17	Meghalaya	0	0
18	Mizoram	0	2.8
19	Nagaland	4.99	1.86
20	Odisha	4.1	0
21	Punjab	0	6.67
22	Rajasthan	4.14	6.75
23	Sikkim	0	0.9
24	Tamil Nadu	7.6	8.03
25	Telangana	8.2	0
26	Tripura	1.8	2
27	Uttar Pradesh	0	20.93
28	Uttarakhand	0.63	3.96
29	Andaman & Nicobar	0	0.53
30	Chandigarh	0	0.15
31	Dadra NHDD	0	0
32	NCT DELHI	0.8	0
33	Lakshadweep	0	0
34	Puducherry	0	0.55
35	Ladakh	0	0
36	West Bengal*	0	0
	<b>Total</b>	<b>90.15</b>	<b>87.49</b>

\*Government of West Bengal is not implementing BBBP Scheme

**State/UT-wise details of funds released under Nari Adalat****(amount in Cr.)**

<b>Sl. No.</b>	<b>State/UT</b>	<b>2023-24</b>
1	Assam	0.21
2	J&K	0.21
	<b>Total</b>	<b>0.42</b>

\* Nari Adalat is successfully piloted from 2023-24 in 50 Gram Panchayats (GPs) each in Assam and Jammu & Kashmir.

**State/UT-wise details of funds released under Shakti Sadan**

(Amount in cr.)

Sl. No.	States/UTs	2022-23	2023-24
1.	Andaman & Nicobar Island	0.00	0.00
2.	Andhra Pradesh	0.00	11.61
3.	Arunachal Pradesh	0.00	0.00
4.	Assam	1.39	18.52
5.	Bihar	0.00	0.00
6.	Chandigarh	0.27	0.00
7.	Chhattisgarh	0.00	1.01
8.	Dadra NHDD	0.00	0.00
9.	Delhi	0.00	0.62
10.	Goa	0.00	0.00
11.	Gujarat	0.00	0.00
12.	Haryana	0.00	0.00
13.	Himachal Pradesh	0.03	0.36
14.	Jammu & Kashmir	0.00	0.67
15.	Jharkhand	0.00	0.95
16.	Karnataka	0.00	11.28
17.	Kerala	0.00	0.49
18.	Ladakh	0.00	0.00
19.	Lakshadweep	0.00	0.00
20.	Madhya Pradesh	0.23	3.42
21.	Maharashtra	0.00	3.38
22.	Manipur	10.62	28.90
23.	Meghalaya	0.00	0.00
24.	Mizoram	0.00	3.05
25.	Nagaland	0.00	0.52
26.	Odisha	1.32	2.46
27.	Puducherry	0.00	0.25
28.	Punjab	0.00	0.00
29.	Rajasthan	0.00	1.17
30.	Sikkim	0.00	0.38
31.	Tamil Nadu	0.00	15.17
32.	Telangana	0.00	6.35
33.	Tripura	0.00	1.22
34.	Uttar Pradesh	1.58	0.00
35.	Uttarakhand	0.00	0.00
36.	West Bengal	0.00	7.20
	<b>Total</b>	<b>15.45</b>	<b>118.98</b>

**State/UT-wise details of funds released under Sakhi Niwas**

**(Amount in cr.)**

<b>Sl. No.</b>	<b>State/UTs</b>	<b>2022-23</b>	<b>2023-24</b>
1	Andhra Pradesh	0.00	0.22
2	Arunachal Pradesh	0.00	0.00
3	Assam	0.00	0.61
4	Bihar	0.00	0.00
5	Chhattisgarh	0.00	0.27
6	Delhi	0.00	0.00
7	Gujarat	0.00	0.46
8	Himachal Pradesh	0.00	0.09
9	Jammu & Kashmir	0.00	0.05
10	Karnataka	0.00	0.00
11	Kerala	3.84	0.48
12	Madhya Pradesh	0.00	0.00
13	Maharashtra	0.00	0.00
14	Mizoram	0.00	0.00
15	Manipur	7.85	0.59
16	Nagaland	0.00	1.75
17	Punjab	0.00	0.00
18	Sikkim	0.00	0.00
19	Tamilnadu	5.94	0.00
20	Telangana	0.00	0.00
21	Uttar Pradesh	0.00	0.00
	<b>Total</b>	<b>17.63</b>	<b>4.52</b>

**State/UT-wise details of funds released under Palna**

(Amount in Cr.)

Sl. No.	State/UT	2022-23	2023-24
1	Andaman & Nicobar Islands	0.00	0.13
2	Andhra Pradesh	0.00	0.00
3	Assam	0.00	2.02
4	Arunachal Pradesh	0.00	0.00
5	Bihar	0.00	0.53
6	Chandigarh	0.00	0.00
7	Chhattisgarh	0.00	19.75
8	Delhi	0.00	1.83
9	Dadra NHDD	0.00	0.62
10	Goa	0.00	0.09
11	Gujarat	0.00	0.00
12	Haryana	0.00	0.00
13	Himachal Pradesh	0.00	0.00
14	Jammu & Kashmir	0.00	7.28
15	Jharkhand	0.00	10.03
16	Karnataka	0.83	5.61
17	Kerala	0.00	5.19
18	Ladakh	0.00	0.11
19	Lakshadweep	0.00	0.01
20	Madhya Pradesh	0.00	0.00
21	Maharashtra	0.00	2.32
22	Manipur	0.00	0.54
23	Mizoram	0.00	2.28
24	Meghalaya	0.00	1.20
25	Nagaland	0.00	1.84
26	Odisha	0.00	0.00
27	Puducherry	1.03	0.26
28	Punjab	0.00	0.00
29	Rajasthan	0.00	0.00
30	Sikkim	0.00	0.17
31	Tamil Nadu	2.83	1.74
32	Telangana	0.00	0.22
33	Tripura	0.00	0.00
34	Uttarakhand	0.00	0.39
35	Uttar Pradesh	0.00	0.00
36	West Bengal	0.00	0.00
<b>Total</b>		<b>4.68</b>	<b>64.16</b>



**State/UT-wise details of funds released under PMMVY****(Amount in cr.)**

<b>Sl. No.</b>	<b>State/UT</b>	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b> (As on 26.03.2025)
1.	Andaman & Nicobar Islands	0.18	0.00	0.33
2.	Andhra Pradesh	71.89	57.99	44.96
3.	Arunachal Pradesh	1.43	0.00	1.98
4.	Assam	79.18	155.05	12.11
5.	Bihar	171.74	0.00	141.53
6.	Chandigarh	0.62	4.08	0.00
7.	Chhattisgarh	72.75	0.00	68.72
8.	Dadra & Nagar Haveli & Daman & Diu	1.84	0.91	2.37
9.	Goa	1.61	0.00	1.86
10.	Gujarat	10.75	75.64	72.48
11.	Haryana	63.66	0.00	33.29
12.	Himachal Pradesh	14.19	10.56	26.85
13.	Jammu & Kashmir	20.60	33.60	24.57
14.	Jharkhand	29.27	0.00	39.30
15.	Karnataka	148.87	113.96	102.53
16.	Kerala	53.96	61.06	0.00
17.	Ladakh*	0.31	0.69	0.62
18.	Lakshadweep	0.14	0.23	0.27
19.	Madhya Pradesh	204.02	105.51	256.99
20.	Maharashtra	240.83	0.00	103.14
21.	Manipur	3.45	7.93	0.00
22.	Meghalaya	6.26	0.00	3.45
23.	Mizoram	1.99	1.40	2.55

24.	Nagaland	2.03	2.42	3.10
25.	NCT of Delhi	31.46	27.15	6.50
26.	Odisha	0.00	0.00	43.48
27.	Puducherry	1.96	0.00	1.75
28.	Punjab	18.82	32.05	32.03
29.	Rajasthan	81.84	123.23	98.17
30.	Sikkim	0.70	1.28	0.00
31.	Tamil Nadu	68.03	0.00	56.94
32.	Tripura	3.27	11.31	5.42
33.	Uttar Pradesh	500.68	0.00	0.00
34.	Uttarakhand	16.69	30.35	18.53
35.	West Bengal	63.22	0.00	0.00
	<b>Total</b>	<b>1988.25</b>	<b>856.42</b>	<b>1205.83</b>

**State/UT-wise and Year-wise released of funds under SANKALP: HEW**

(amount in cr.)

Sl. No.	States/ UTs	2022-23	2023-24
	Andaman & N Islands	0.59	0.59
	Andhra Pradesh	2.12	0.00
	Arunachal Pradesh	3.07	0.00
	Assam	4.23	10.72
	Bihar	3.05	0.00
	Chandigarh	0.33	0.74
	Chhattisgarh	2.66	0.00
	Dadra NHDD	0.59	0.00
	Delhi	0.97	0.00
	Goa	0.00	0.30
	Gujarat	2.66	3.53
	Haryana	1.82	0.00
	Himachal Pradesh	1.57	2.00
	Jammu and Kashmir	0.00	7.25
	Jharkhand	0.12	1.85
	Karnataka	0.00	2.51
	Kerala	1.20	1.53
	Ladakh	0.46	0.46
	Lakshadweep	0.33	0.00
	Madhya Pradesh	0.00	4.96
	Maharashtra	0.00	9.22
	Manipur	2.03	0.00
	Meghalaya	1.57	2.89
	Mizoram	1.45	1.39
	Nagaland	0.00	4.51
	Odisha	0.00	0.00
	Puducherry	0.12	0.31
	Punjab	1.89	0.00
	Rajasthan	2.66	3.43
	Sikkim	0.00	0.87
	Tamil Nadu	3.05	7.47
	Telangana	2.66	3.38
	Tripura	1.11	0.00
	UP	5.90	0.00
	Uttarakhand	1.68	2.15
	West Bengal*	0.00	0.00
	<b>Total</b>	<b>49.90</b>	<b>72.04</b>

\*Government of West Bengal is not implementing the Scheme

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